

BEFORE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH

O.A.No.32/89

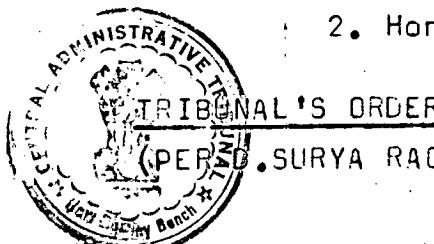
Shri Vimal Kumar Kapur,
Bombay. Applicant

Vs.

Union of India
and others Respondents

Appearance:

CORAM : 1. Hon'ble Member Shri D.Surya Rao, M(J)
2. Hon'ble Member Shri M.Y.Priolkar M(A)



DATED: 25.9.1990

Consequent on the order of transfer passed by the
Hon'ble Chairman dated 31.8.1990 in M.P.1717/90
the record in Original Application No.32/89 be
transferred to Principal Bench.

SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH,
NEW BOMBAY 400 614

28/9/90